

Name of the Corporate Debtor:LSML Private Limited Date of Commencement of Liquidation: 31.05.2024
than financial creditors and operational creditors)

List of Stakeholders as on : 19.02.2024
Annexure 7

List of other stakeholders, if any (other
(Amount in Rs.)

Sl. No.	Name of Stakeholder	Category of stakeholders (Preference shareholders/equity shareholders/partners/others)	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed (Yes/No)	Amount covered by Guarantee	% share in total amount of claims admitted					
1	NLC INDIA LIMITED - RENEWABLE ENERGY POWER PLANTS	Others	13-Jan-23	72,281,367	-	Unsecured	Nil	Nil	Nil	96%	Nil	Nil	72,281,367	Nil	Claim submitted during CIRP additional documents submitted during the liquidation time after sought the details
2	Omega Communications	Others	1-Nov-22	2,591,724	2,591,724	Unsecured	Nil	Nil	Nil	3%	Nil	Nil	-	Nil	Claim submitted during CIRP
3	SREEDHAR, SURESH, AND RAJAGOPALAN LLP	Others	3-Jan-23	590,000	590,000	Unsecured	Nil	Nil	Nil	1%	Nil	Nil	-	Nil	Claim submitted during CIRP
				75,463,091	3,181,724					100%			72,281,367		

Note:1 In accordance with Regulation 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016 as no claims have been submitted or updated by this Stakeholders during the liquidation process, the claims collated by the IRP/RP during the CIRP under the IBBI (insolvency Resolution Process for Corporate Persons) Regulations, 2016, have been deemed to have been submitted this stakeholders.

Note 2: Claims that have been collated by the IRP/RP and have been deemed to be submitted under Regulation 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016.